

Shri C. M. Poonacha: It is precisely in this regard that the concerned officer is under suspension.

Shri Bhagwat Jha Azad: May I know whether during the course of investigation of such cases, Government have also found a gang operating in the Reserve Bank who always unduly and inordinately delay the issue of the 'P' form, causing a great revenue loss to Air India? Is this also being investigated, because everyday there is harassment by the Reserve Bank gang when people go with all formalities completed but still are not given the 'P' form?

Shri C. M. Poonacha: These formalities do result in a certain amount of inconvenience to the travelling public. That is a fact.

Dr. L. M. Singhvi: Certain amount? Any amount.

Shri C. M. Poonacha: As for the 'P' form regulations are concerned, in view of the difficult foreign exchange position, these procedures have to be introduced and enforced, though they are a bit inconvenient to the travelling public.

श्री रामेश्वरानन्द : अध्यक्ष महोदय,
नाम में संशोधन होना चाहिये ।

अध्यक्ष महोदय : यह नाम मैंने नहीं
रखा है ।

12.00 hrs.

SHORT NOTICE QUESTIONS

Aircraft of Madhya Pradesh Flying Club

SNQ. 38, Shri Linga Reddy: Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether it is a fact that the two-seater training aircraft, L-5 of the Madhya Pradesh Flying Club which took off on the 6th May, 1966 at Indore has not been traced; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Transport and Aviation (Shri C. M. Poonacha): (a) and (b). The facts are that a two-seater L-5 aircraft of Madhya Pradesh Flying Club which took off at 1120 hours IST on 6th May, 1966 from Bhopal and was reported missing, was traced the same day. The aircraft was on a solo non-stop cross country training flight from Bhopal to Ujjain and back by a trainee pilot. On its return flight, the pilot lost his way and the aircraft forced-landed at 14.30 hours the same day approximately 50 miles South of Bhopal on Narbada river bed. Neither the pilot was injured nor the aircraft was damaged.

Steel Re-Rolling Industry

SNQ 39, Shri P. C. Borooah: Will the Minister of Iron and Steel be pleased to state:

(a) whether it is a fact that the Steel Re-rolling Industry in the country is facing a crisis owing to acute shortage of billets and consequent under-utilisation of the industry's capacity;

(b) if so, the requirement of and supply to the industry of billets last year; and the estimates about the requirement and expected supply of this raw material for this industry during the current financial year; and

(c) whether Government have decided to allow export of steel billet and if so to what extent and whether Government have received any representations from the industry against this move?

The Minister of Iron and Steel (Shri T. N. Singh): (a) As compared with demand for billets in 1965-66, the production was insufficient. It cannot, however, be said that the re-rolling Industry is facing a crisis. In fact, the supply position is improving month by month.

(b) The annual requirement of billets, including those of secondary producers, is approximately, 1.25 million tonnes. As against this, the total pro-